

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 10900-10902/2025

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Appellant(s)

VERSUS

M/S. SUNSHINE TRADE TOWER PVT LTD & ANR.

Respondent(s)

[PART-HEARD BY : HON'BLE PAMIDIGHANTAM SRI NARASIMHA AND HON'BLE
ALOK ARADHE, JJ.]

IA No. 50898/2026 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 15715/2025 - EXEMPTION FROM FILING O.T.

Date : 05-08-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) : Mr. Tushar Mehta, Solicitor General
Mr. Sameer Jain, Adv.
Mr. Suvigya Awasthy, Adv.
Mr. Vivek Joshi, Adv.
Mr. Deepesh Raj, Adv.
Ms. Shreyasi Kunwar, Adv.
Mr. Soayib Qureshi, AOR

For Respondent(s) : Mr. Mukul Rohtagi, Sr. Adv.
Mr. Maninder Singh, Sr. Adv.
Mr. Jayant Muth Raj, Sr. Adv.
Mr. Gaurav Agarwal, Sr. Adv.
Mr. Rajesh P., AOR
Mr. Prabhakar Tiwari, Adv.
Mr. Vishwa Mohan Sharma, Adv.
Mr. Siddesh Sirish Kotwal, Adv.
Mr. Sidharth Nandwani, Adv.
Mr. Sidharth Singhal, Adv.
Ms. Radhika Sudheer, Adv.

Mr. Rana Mukherjee, Sr. Adv.
Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. We are informed by the respondents that a proposal has been given by them to the NOIDA, who shall consider it expeditiously and

inform the Court about their decision on 12.08.2026.

2. List on 12.08.2026 as a part-heard matter.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR